



Deep-Tech B2B Data Platform for Everything that a **LEGAL PROFESSIONAL** Needs



Vision

Empower legal professionals to make data driven decisions & grow their businesses globally

Mission

Use technology to build Research and Analytics platforms fuelled by the world's largest litigation database



WHO ARE WE?

Legitquest is an Artificial Intelligence based Legal Research Platform. We have a comprehensive database. Our features reduce your research time upto 33% and make it more efficient.



OUR JOURNEY

Legitquest was started with the blessings of Late Shri Ram Jethmalani and has successfully bagged two rounds of funding from Info Edge and Water Bridge Ventures. We are a team of professionals who aim to make the practice of law simpler for its end users.

OUR DATABASE COVERAGE



Supreme Court

All Supreme Court Judgments from 1950 onwards



High Courts

All High Courts Judgments since Inception



Tribunals

Judgments of All Tribunals of India



Acts

All Central and State Bare Acts with Rules and Regulations



Secondary Material

Treaties, Bills, Notifications, Reports of Commissions and Committees, Constituent Assembly Debates and Law Commission Reports

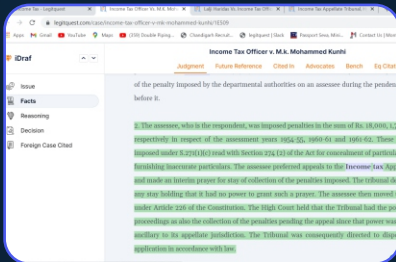


Articles

Latest legal research articles and Opinion through our Legiteye

Features and Add On's

Our Features

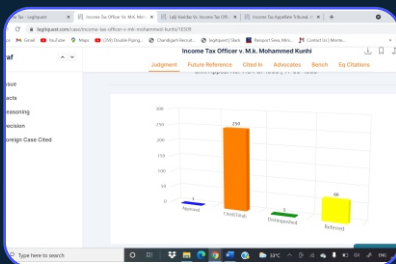
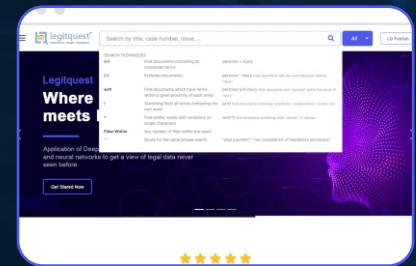


iDraf

Our revolutionary feature is powered by AI Algorithm and helps to search specific portions of judgment. It culls out the issues, arguments, reasoning, statutes, case cited and the decision of case laws.

iSearch

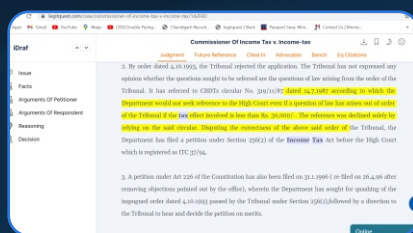
Search the most relevant case law, statute or regulation in the minimum time. Customized search options by Case Name, Citation and Judge's name. Relevant filter options which assist by narrowing to the most relevant result.



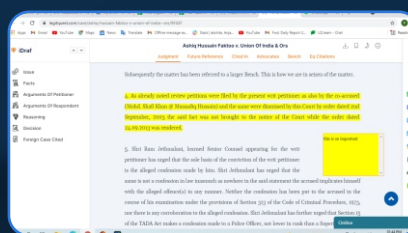
iGraphics

Clicking on parameters such as overruled, approved, cited, referred and distinguished will help you refine the case laws for your search.

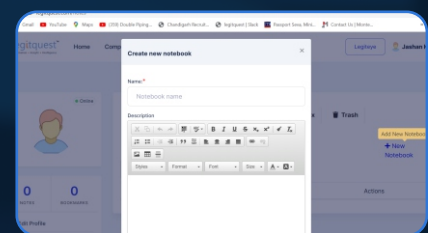
Add On's



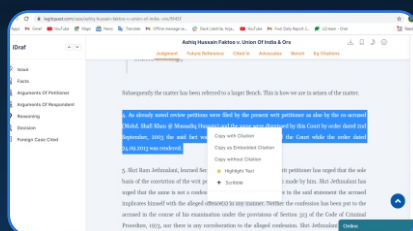
Highlight – Mark specific text that is important in a judgment



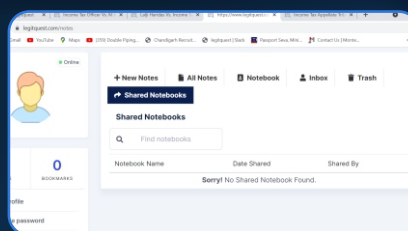
Scribble – Write the comments while skimming the judgment



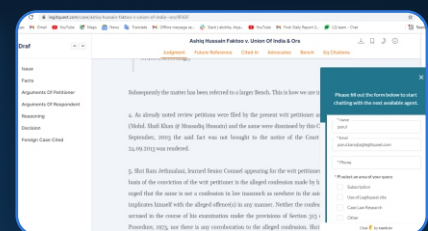
Note Book – Make personalized notebooks on specific topics



Citation – Copy the text with or without citation



Share Note Book – Rewrite a Share Notebook



Chatbot – Live chat available for your easy product use

Why Legitquest



50 Million Pages
of Case Laws



Save upto
33% of Time



24 Hour
Updation



Quick Resolution
via Customer
Support



Daily Update &
Weekly Newsletter



AI-Based Legal
Search



Mobile App for
Convenience



Customer
Centric UI/UX



Flexible
Subscription
Options